

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 265 OF 2015

Dated: 19th February, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

M/s Vandana Global Ltd.

...Appellant(s)

Versus

Chhattisgarh State Power Distribution Company Ltd. & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Raunak Jain

Counsel for the Respondent(s) : Mr. C.K. Rai
Mr. Paramhans for R.2

Mr. K. Gopal Choudary
Mr. Arvind Banerjee (Rep.) for R.1

ORDER

List the matter on **18.03.2016**. In the meantime, pleadings be completed.

**(I.J. Kapoor)
Technical Member**

ts/dk

**(Justice Ranjana P. Desai)
Chairperson**